

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:- Appointment of Assisting Counsels for the Jammu wing of High Court of Jammu and Kashmir and Ladakh.

Government Order No: 5869 - JK(LD) of 2021.
Dated: 22 - 12 - 2021.

Sanction is accorded to the appointment of following Advocates as Assisting Counsels in the Jammu wing of High Court of Jammu and Kashmir and Ladakh:-

S No.	Name of Advocate S/Shri
1.	Monika Thakur
2.	Chetna Manhas
3.	Nisha Kangotra
4.	Ojesvi Sharma
5.	Pallavi Sharma

Achal Sethi

The above said appointments shall be :-

- i. governed by the terms and conditions as envisaged in terms of Government Order No. 3244-LD(A) of 2019 dated 27-06-2019;
- ii. for a period of one year which shall be extended subject to satisfactory performance of the Advocates; and
- iii. subject to orders passed in WP(C) PIL No 6 of 2021, titled Sushil Chandel Vs Union Territory of Jammu and Kashmir and others.

By Order of the Hon'ble Lieutenant Governor.

Sd/-
(Achal Sethi)
Secretary to Government

No: Law-STCL/13/2021-10.

Dated:- 22 -12-2021.

Copy to the:-

1. Learned Advocate General, Jammu and Kashmir, Jammu.

2. Principal Secretary to Hon'ble Lieutenant Governor, J&K, Jammu.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Commissioner/Secretary to Government, General Administration Department.
5. Registrar General, High Court of Jammu and Kashmir and Ladakh, Jammu.
6. Director Information, J&K, Jammu.
7. Director Litigation Jammu/Kashmir.
8. Director, Archives, Archaeology and Museums, J&K, Jammu/Srinagar.
9. Director Finance, Department of Law, Justice & P.A.
10. Private Secretary to Chief Secretary, J&K for information of Chief Secretary.
11. Private Secretary to Secretary to Government, Department of Law, Justice & P.A for information of Secretary.
12. Concerned Advocates.
13. Incharge website of the Department of Law, Justice and Parliamentary Affairs.
14. Government Order File.
15. Concerned File.

Ashish Gupta
22/12/21

(Ashish Gupta)

Additional Secretary to Government

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